

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 431 (ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.11.2017**

**NAME OF THE COMPANY: M/s Caparo Procam Infrastructure Ltd. Vs.
Technofab Engineering Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

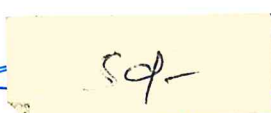
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Puneet Singh Bindra, Advocate		
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	For the Respondent:	Ms. Vaishnavi Rao, Advocate		
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ORDER

For orders


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**